NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 72/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench C.P. No. 48/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.05.2017

Name of the Company:

Integrated Tech-Infra Business Solution Pvt. Ltd.

With

Omega Power Infratech Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2.

<u>ORDER</u>

None present for Petitioner.

The record in CP 46/2016 on the file of Hon'ble High Court of Madhya Pradesh, Jabalpur Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh, Jabalpur Bench to send the record in CP 46/2016 to this Tribunal.

Registry is directed to issue notice to Petitioners to appear before this Tribunal either through person or through professional.

List the matter on 21.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of May, 2017.